## Annexure – 8

Name of the corporate debtor: GRJ Distributors & Developers Private Limited (For Project-Avalon Rangoli, Dharuhera, Rewari, Haryana); Date of commencement of CIRP: 10th May, 2024;

List of creditors as on: 4th September, 2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	of cre ditor			Details of claim admitted						Amount of contin-	Amount of any	of		Remarks, if any
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	claim d	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
1	M/s Bajrang Fire Protectio n	20.06.2024	12416610		Work done by OC	NA	NA	N.A	0	0	0	0	None	None